Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 250 of 2014

Dated : 4th March, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Biomass Energy Developers Association & Ors. ..... **Appellant(s)**

Versus

Andhra Pradesh State Electricity Regulatory Commission & Ors. ..... **Respondent(s)**

Counsel for the Appellant(s) : None
Counsel for the Respondent(s) : None

ORDER

Post the Appeal for hearing on **10th April, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

hcj/rkt